- (b) if so, how many exercises have taken place;
- (c) how many foreign countries were involved in these joint exercises;
- (d) whether Government has any plans for Joint Military Exercises with foreign countries in the coming days; and
 - (e) if so, with which countries and when ?

THE MINISTER OF DEFENCE (SHRI ARUN JAITLEY): (a) Yes, Sir.

(b) and (c) India has been conducting such exercises with various foreign countries, including Nepal, Sri Lanka, Indonesia, China, Oman, Russia, Singapore, Seychelles, etc. The details of the exercises conducted during the last three years are as follows:-

Year	No. of exercises conducted
2011	27
2012	26
2013	23

(d) and (e) Joint exercises are planned to be held with foreign countries in coming days on mutually convenient dates.

Inquiry into INS Tarkash accident

2798. SHRI DEVENDER GOUD T.: Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that the INS Tarkash met with an accident while berthing at Mumbai naval base due to the error of the commanding officer;
 - (b) if so, what action the Ministry has taken against the official;
 - (c) the basis on which the official was punished; and
- (d) the efforts the Ministry is making or going to make to ensure that such mishaps do not recur?

THE MINISTER OF DEFENCE (SHRI ARUN JAITLEY): (a) to (c) While berthing at Mumbai Naval Base on 19.12.2013, INS Tarkash reported scraping of port shipside with the jetty. A Board of Inquiry (BoI) was instituted to investigate the incident. The BoI Proceedings are under examination at Naval Headquarters.

(d) Advisories for adherence to Standard Operating Procedures have been issued. Safety procedures and professional checks have been re-emphasized. Incidents Study and Analysis Cells have been Instituted at professional schools wherein lessons learnt are incorporated into professional training. Safety Audits of various units have been instituted and safety stand downs conducted.

Defence preparedness of the nation in case of foreign aggression

2799. SHRI VIVEK GUPTA: Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that our army is not in possession of the modern weaponry vis-à-vis nations such as Israel and China;
- (b) if so, the steps Government is taking or mulling to provide the cutting edge technology to our army;
 - (c) the details of the defence deals inked during the last ten years; and
 - (d) the status of procurement in each deal, till date?

THE MINISTER OF DEFENCE (SHRI ARUN JAITLEY): (a) to (d) The Indian Army is equipped to cater for the threat environment that exists and is always ready to meet the role assigned to it. Further, augmentation of capabilities of Armed Forces including its modernization is a dynamic and continuous process. Accordingly, modernization of Indian Army is carried out through Annual Acquisition Plans, Army 5 years Capital Acquisition Plans and Long Term Integrated Perspective Plan (2012-27).

The details of the defence deals are related to operation preparedness of the Armed Forces and as such disclosure of the details of these deals would not be in the national interest.

However, the details of expenditure on capital acquisitions including DGOF supplies during the last 10 years is as under:

	(₹ in crore)
2004-2005	28599.80
2005-2006	26835.08
2006-2007	27766.11
2007-2008	30336.70
2008-2009	32335.30
2009-2010	41918.88
2010-2011	50186.07